

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/32007/2025	ASWINI NAIK VS STATE OF ODISHA	KISHORE KUMAR NAIK VS	SUNDARGARH TOWN /217 /2025 (//	AOR20220000264C202500007
2	D-BLAPL/32008/2025	NARAYANA BHOI @ NARAYAN BHOI VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	SAINTALA /196 /2024 (//	AOR20220000467C202500012
3	D-BLAPL/32010/2025 BLAPL/10921/2025	GOVIND BAG VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 SPECIAL JUDGE, KANTABANJI(Balangir)	
4	D-BLAPL/32011/2025 BLAPL/10907/2025	MANOJ KHILLO VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /62 /2025 SPECIAL JUDGE,KORAPUT(Koraput)	AOD20220003086C202500152
5	D-BLAPL/32013/2025	RUK @ RUKSANA BEGAM @ RUKSANA BIBI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /559 /2025 (//	
6	D-BLAPL/32019/2025	SAMEER @ Udit BAG VS STATE OF ODISHA	OM SWARUP VS	RENGALI /186 /2025 (//	
7	D-BLAPL/32022/2025	TANKADHAR SAHOO VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	N.T.P.C. /119 /2025 (//	AOR20220001648C202500117
8	D-BLAPL/32024/2025	BISWANATH BEHERA @ SANTOSH VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	GURUDIJHATIA /156 /2025 (//	AOD20220004450C202500040
9	D-BLAPL/32025/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /703 /2025 (//	
10	D-BLAPL/32029/2025	LINGU DALEI @ DEEPAK DALEI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	NACHUNI /288 /2025 (//	
11	D-BLAPL/32035/2025	RAHUL RAWANI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /104 /2025 (//	

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12	D-BLAPL/32036/2025	SUBASH SAHU VS STATE OF ODISHA	MAHITOSH SINHA VS	BANARAPAL /1 /2025 () //	
13	D-BLAPL/32037/2025	RAJESH PERA VS STATE OF ODISHA	BIKASH KARNA VS	JHARSUGUDA /405 /2025 () //	
14	D-BLAPL/32039/2025	ABHISEKH MAHANANDIA VS STATE OF ODISHA	BIKASH KARNA VS	JHARSUGUDA /405 /2025 () //	
15	D-BLAPL/32040/2025	BASANTI BISWAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /488 /2025 () //	
16	D-BLAPL/32041/2025	LAXMAN TUDU @ PADU @ MANTU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHANJPUR /275 /2025 () //	
17	D-BLAPL/32044/2025	ALOK KUMAR NAYAK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KUMBHARAPARA /361 /2025 () //	
18	D-BLAPL/32053/2025	AJAY KUMAR PATRA VS STATE OF ODISHA	DEBASIS SAHOO VS	DAITARI /97 /2025 () //	
19	D-BLAPL/32055/2025	ANND @ TRILOCHAN NAIK VS STATE OF ODISHA	DEBASIS MISHRA VS	KEONJHAR TOWN /413 /2023 () //	AOR20230001300C202500062
20	D-BLAPL/32057/2025	PURAN BAGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	RAMPUR (SONEPUR) /55 /2025 () //	
21	D-BLAPL/32073/2025	PANCHANAN NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CYBER CRIME AND E.O, BALASORE /40 /2025 () //	
22	D-BLAPL/32074/2025	SANTOSH KUMAR NAYAK @ GULU VS STATE OF ODISHA	MANDAKINI PANDA VS	SEA BEACH /77 /2024 () //	
23	D-BLAPL/32075/2025	SAMA DALEI	AMULYA RATNA PANDA	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/32078/2025	RUDRA PRATAP DAS	DHIRENDRA KUMAR MOHAPATRA	BELPAHAR /155 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/32091/2025	DAMUSINGH BHATRA	BIJAYA KUMAR RAGADA	KODINGA /78 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/32093/2025	NIRMAL RAM	JULU KHANSAMA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/32094/2025	AHALYA BAG	SUSHANTA HARICHANDAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/32096/2025	AKRUR @ AKRURA MAJHI	DEVASHIS PANDA	VIGILANCE PS (BERHAMPUR) /10 /2025	AOR20220001247C202500121
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
29	D-BLAPL/32097/2025	SARAT URMA	DHANANJAYA MUND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/32104/2025	REKA PATTANAİK	SARFARAZ AHMED	Maitri Vihar PS /107 /2025	AOD20250001071C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/32113/2025	NISHANT METTAPALLI @ M. NISHANTH	MANGU NANDY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/32115/2025	SADHU CHARAN PARIDA	DEBADUTTA KANUNGO	CUTTACK SADAR /749 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/32118/2025	RAVI RAMA DHOTRE	PRASANNA KUMAR MISHRA	/ /	AOR20250001157C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/32120/2025	RABI BARAJA	MANGU NANDY	MALKANGIRI /289 /2025	
		VS	VS	()	

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35	D-BLAPL/32121/2025	STATE OF ODISHA SHARMILA VS	MANGU NANDY VS	// KORAPUT GRPS /18 /2025 ()	
36	D-BLAPL/32122/2025	STATE OF ODISHA MAKSUDUR RAHAMAD MOLLA VS	SUBHALATA PRIYADARSINI VS	// //0 ()	
37	D-BLAPL/32124/2025	STATE OF ODISHA SUKANTA JANI VS	SUBHALATA PRIYADARSINI VS	// RAMBHA (KHALLIKOTE) /764 /2025 ()	
38	D-BLAPL/32125/2025	STATE OF ODISHA NIRANJAN JANI VS	SUBHALATA PRIYADARSINI VS	// RAMBHA (KHALLIKOTE) /765 /2025 ()	
39	D-BLAPL/32126/2025	STATE OF ODISHA RAHUL SWAIN VS	SUBHALATA PRIYADARSINI VS	// //0 ()	
40	D-BLAPL/32127/2025	STATE OF ODISHA BISHRAM MALLIK VS	SUBHALATA PRIYADARSINI VS	// //0 ()	
41	D-BLAPL/32128/2025	STATE OF ODISHA BHILEN @ BELALSEN BISOI VS	RAJIB LOCHAN PATTNAIK VS	// DABUGAM /66 /2025 ()	
42	D-BLAPL/32130/2025	STATE OF ODISHA KANHA PRADHAN @ PINKU VS	PRASANTA KUMAR SAHOO VS	// LAXMISAGAR P.S. /164 /2024 ()	
43	D-CMP/42671/2025	STATE OF ODISHA ALOK @ ALOKA PANDA VS	RASHMI RANJAN SINHA VS	// // ()	
44	D-CMP/42750/2025	SRI SRI GOREKHNATH MAHAPRAVU BIJE, KERKERA JAGANNATH PATRA VS	RUDRA NARAYAN PARIJA VS	// // ()	
45	D-CMP/42751/2025	KAILASH PARIDA BABITA SENAPATI VS	HRUDANANDA MOHAPATRA VS	// // ()	
		STATE OF ODISHA		//	

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46	D-CMP/42774/2025	KISHORI DASH VS GOBINDA CHANDRA DASH	RAMA CHANDRA RATH VS	// 0 //	
47	D-CMP/42804/2025	JIBANJYOTI BALIYARSINGH VS RAJIBA LOCHAN SAHOO	SASHIBHUSAN DAS VS	// 0 //	
48	D-CONTC/42686/2025	HRUSIKESH JENA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //	
49	D-CONTC/42716/2025	SARATA KUMAR PARIDA VS SALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// 0 //	
50	D-CONTC/42719/2025	NARAYAN PRASAD MOHANTY VS SALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// 0 //	
51	D-CONTC/42721/2025	AJAY KUMAR GIRI VS SALINI PANDIT, IAS	ADV. VS	// 0 //	
52	D-CONTC/42725/2025	BAIKUNTHA NATH SAHU VS SALINI PANDIT, IAS	ADV. VS	// 0 //	
53	D-CONTC/42726/2025	PRAVATI BAGISH VS SALINI PANDIT, IAS	ADV. VS	// 0 //	
54	D-CONTC/42727/2025	KUNI PATEL VS SALINI PANDIT, IAS	ADV. VS	// 0 //	
55	D-CONTC/42743/2025	SUDHIR KUMAR BEHERA VS NIRANJAN SAHOO, DEO-CUM-DIST. PROJECT COORDINATOR, ANGUL	ADV. VS	// 0 //	
56	D-CONTC/42747/2025	SUMANTA KUMAR PRADHAN VS NIRANJAN SAHOO, DEO-CUM-DIST. PROJECT COORDINATOR, ANGUL	ADV. VS	// 0 //	
57	D-CONTC/42749/2025	BISHNU PRASAD MISHRA	DIPANWITA NAYAK	//	

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		VS	VS	()	
58	D-CONTC/42760/2025	ANU GARG, IAS SAURI DAKUA	ADV.	//	AOR20230000709C202500035
		VS	VS	()	
59	D-CONTC/42765/2025	KARNADEV SAMADDAR, O. A. S, SUB COLLECTOR. NAYAGARH NARENDRA KUMAR GADANAYAK	ADV.	//	
		VS	VS	()	
60	D-CONTC/42775/2025	ANU GARG, IAS CHANDRAMA BEHERA	ADV.	//	AOR20230000709C202500036
		VS	VS	()	
61	D-CONTC/42776/2025	TEJESWAR BAG , COMMISSIONER FOR EMPLOYEES COMPENSATION CUM DIVISIONAL LABOUR COMMISSIONER, NAYAGARH SRIMATI SASMAL	ADV.	//	
		VS	VS	()	
62	D-CONTC/42777/2025	ANU GARG, IAS RASMITA DAS	ADV.	//	AOR20230000709C202500037
		VS	VS	()	
63	D-CONTC/42779/2025	TEJESWAR BAG, COMMISSIONER FOR EMPLOYEES COMPENSATION CUM DIVISIONAL LABOUR COMMISSIONER, NAYAGARH ARUN KUMAR HOTA	ADV.	//	
		VS	VS	()	
64	D-CONTC/42790/2025	NIYATI PATTNAIK, I.A.S. JHUNUBALA DAS	ADV.	//	AOR20230000709C202500038
		VS	VS	()	
65	D-CONTC/42791/2025	TEJESWAR BAG, COMMISSIONER FOR EMPLOYEES COMPENSATION CUM DIVISIONAL LABOUR COMMISSIONER, NAYAGARH PRAMODINI BEHERA	ADV.	//	AOR20230000709C202500039
		VS	VS	()	
66	D-CONTC/42798/2025	DEBASIS PALIT, DIVISIONAL MANAGER, BHARAT PETROLEUM CORPORATION LTD. SANTILATA SAMANTARAY	ADV.	//	AOR20230000709C202500040
		VS	VS	()	
67	D-CRLA/32067/2025	BELADHI MUKHERJEE, DIVISIONAL MANAGER HINDUSATAN PETROLEUM CORPORATION/LTD. ANSHUMAN NAYAK	BISHNU PRASAD PRADHAN	KALINGA NAGAR /224 /2022	
		VS	VS	()	
68	D-CRLA/32076/2025	STATE OF ODISHA(OPID) PREM KUMAR SAHU	ASHOK DAS	BADABAZAR /308 /2023	
		VS	VS	()	

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69	D-CRLA/32082/2025	STATE OF ODISHA HIMANSHU PAL VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// LAHUNIPADA /220 /2022 ()	
70	D-CRLMA/32106/2025	SURAJ KUMAR BANDRA @ SAKARI VS STATE OF ODISHA	ADV. VS	// K.BALANG /38 /2020 ()	
71	D-CRLMC/32009/2025	SANIA @ ADHIKARI DEBASIS DAS @ DEBASIS DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	// KUJANGA /367 /2022 ()	
72	D-CRLMC/32015/2025	MANAS KUMAR MOHANTY @ LITU VS STATE OF ODISHA	AYESHKANTA TRIPATHY VS	// TIHIDI /222 /2025 ()	AOR20250001113C202500001
73	D-CRLMC/32016/2025	DEEPAK KUMAR JENA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// KAMARDA /132 /2025 ()	AOR20220003422C202500114
74	D-CRLMC/32018/2025	KANGALI GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR (KODALA) /153 /2011 ()	AOD20240000242C202500247
75	D-CRLMC/32020/2025 CRLMC/4280/2025	SWADHIN KUMAR KHATUA@SWADHIN KU KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// KANTAMAL /2 /2018 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) Spl/0000008/2019	
76	D-CRLMC/32021/2025	ROSHON ARA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// BISRA /70 /2023 ()	AOR20220003722C202500218
77	D-CRLMC/32026/2025 CRLMC/4291/2025	BYASADEV BARIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// LAIKERA /89 /1998 C.J.M.,JHARSUGUDA(Jharsuguda) GR/0000755/1998	
78	D-CRLMC/32027/2025	SAMBIT MOHANTY VS KALINGA KESHARI MAHALIK	NIRVAYA KUMAR SAMANTARAY VS	// / /0 ()	
79	D-CRLMC/32038/2025 CRLMC/4288/2025	PARTHA SARATHI MISHRA VS STATE OF ODISHA(VIG.)	PRATEIK PARIJA VS	// CUTTACK VIGILANCE /3 /2017 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000010/2017	

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80	D-CRLMC/32045/2025	SATYA NARAYAN MISHRA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /309 /2013 () //	
81	D-CRLMC/32052/2025	SUJIT MALLICK VS STATE OF ODISHA	SWAGATIKA SAHOO VS	PHULBANI TOWN /219 /2024 () //	
82	D-CRLMC/32058/2025	M/S. VISION MEEDILINK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
83	D-CRLMC/32065/2025	ASHUTOSH SAHU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	/ /0 () //	
84	D-CRLMC/32068/2025	SRIKANTA GARANAYAK @ SRIKANTA GARANAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /119 /2025 () //	
85	D-CRLMC/32071/2025	AJAYA SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
86	D-CRLMC/32083/2025	DILLIP RANJAN NAYAK VS HIMADRI NANDINI SWAIN	SURYA PRATAP DEO VS	/ / () //	AOD20250000984C202500002
87	D-CRLMC/32084/2025	MUNA@PRASANT KUMAR PRADHAN VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	BAGHAMARI /50 /2023 () //	
88	D-CRLMC/32086/2025	NAGEN KUMAR PANIGRAHI VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	/ /0 () //	
89	D-CRLMC/32088/2025	NAGEN KUMAR PANIGRAHI VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	/ /0 () //	
90	D-CRLMC/32101/2025	SABYASACHI PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	KOTOAGARH /3 /2012 () //	
91	D-CRLMC/32105/2025	SABYASACHI PANDA	MRUGANKA MAULI PATNAIK	KOTOAGARH /2 /2012	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/32108/2025	SABYASACHI PANDA	MRUGANKA MAULI PATNAIK	KOTOAGARH /10 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/32109/2025	SANKARSAN PATRO	BIJAYA KUMAR RAGADA	BERHAMPUR SADAR /90 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/32110/2025	SABYASACHI PANDA	MRUGANKA MAULI PATNAIK	KOTOAGARH /5 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/32111/2025	SABYASACHI PANDA	MRUGANKA MAULI PATNAIK	SARANGADA /20 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/32131/2025	ARUN NAYAK	SATYABRATA DASH	KHANDAGIRI P.S. /218 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMP/32023/2025	RASMITA SAHU	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202500201
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMP/32059/2025	JALI MALLICK	SRINIBASH SATAPATHY	/ /0	
		VS	VS	()	
		THE STATE OF ODISHA		//	
99	D-CRLMP/32060/2025	ANUPAMA SETHY	SATYAJIT MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMP/32079/2025	BRUNDABATI BIDIKA	GOPINATH MISHRA	/ /0	
		VS	VS	()	
		PABITRA GANTA		//	
101	D-CRLMP/32081/2025	SUSHIL KUMAR SAMAL	DEO KUMAR AJMERIA	/ /0	
		VS	VS	()	
		PRIYANKA MAYAK @ SAMAL		//	
102	D-CRLMP/32087/2025	BULU NAIK	GYANENDRA KUMAR PARIDA	/ /0	
		VS	VS	()	

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103	D-CRLMP/32099/2025	STATE OF ODISHA JASIRUDDIN KHAN VS	MOHAMMED RIAZ VS	// /0 ()	
104	D-CRLMP/32112/2025	STATE OF ODISHA PRASANNA JIT MALLA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
105	D-CRLMP/32114/2025	STATE OF ODISHA MANMMATH ROUT VS	BYOMAKESH TRIPATHY VS	// /0 ()	
106	D-CRLREV/32012/2025	STATE OF ODISHA SANDEEP KUMAR SINGH VS	BIJAYA KUMAR RAGADA VS	// BRAJARAJNAGAR /58 /2024 ()	
107	D-CRLREV/32014/2025	STATE OF ODISHA SUBHARANJAN SAHOO VS	PRADIPTA BEURA VS	// /0 ()	
108	D-CRLREV/32072/2025	STATE OF ODISHA SIBANANDA CHOUDURY VS	ASHOK DAS VS	// /0 ()	
109	D-CRLREV/32080/2025	NIRANJAN PANIGRAHI SOBHAN @ SOVAN KUMAR MAHAMANSINGH VS	SIDDHARTHA SAMAL VS	// /0 ()	
110	D-CRLREV/32092/2025	AISWARYA DAS BIJAYA KUMAR BISWAL VS	RAJESH RANJAN SAHOO VS	// MOTANGA /23 /2025 ()	
111	D-LAA/42732/2025	STATE OF ODISHA NARAYAN CHANDRA DAS VS	ARJUNA CHARANA BEHERA VS	// /0 ()	
112	D-MSA/42808/2025	LAND ACQUISITION OFFICER CUM COLLECTOR, BHADRAK JYOTISMAN CHAKRABORTY VS	ADISHA MOHANTY VS	// /0 ()	
113	D-RPFAM/42770/2025	ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR RAMAKANTA KAR VS MONALISHA MOHAPATRA	SAILAZA NANDAN DAS VS	// /0 ()	

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114	D-RPFAM/42793/2025	JYOTISHANKAR DAS VS MIRA SAHU	BHABANI SANKAR MISHRA VS	// 0 //	
115	D-RSA/42803/2025	LAXMIPRIYA SENAPATI VS BASANTI SENAPATI	SOURAV SUMAN BHUYAN VS	// 0 //	
116	D-RSA/42810/2025	UMAKANTA BEHERA VS SURESH KUMAR MOHANTY	SOUMYA MISHRA VS	// 0 //	
117	D-WA/42722/2025	STATE OF ODISHA VS BIBHUTI KUMAR BISWAL	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000172C202500403
118	D-WA/42723/2025	STATE OF ODISHA VS SAKUNTALA DAS	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000194C202500423
119	D-WA/42729/2025	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
120	D-WA/42730/2025	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
121	D-WA/42744/2025	STATE OF ODISHA VS BAIDYANATH SOREN	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000200C202500427
122	D-WA/42745/2025	STATE OF ODISHA VS DILLIP KUMAR BEHERA	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000200C202500426
123	D-WA/42746/2025	STATE OF ODISHA VS BISWAJIT BISWAL	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000194C202500424
124	D-WA/42748/2025	STATE OF ODISHA VS GOLAKA BIHARI PRADHAN	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000172C202500404
125	D-WA/42787/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	//	LOD20240000172C202500405

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-WP(C)/42661/2025	BHARAT NAIK SRIHARI PRADHAN	SURJYA NARAYAN PRADHAN	//	AOR20230001273C202500025
		VS	VS	()	
127	D-WP(C)/42662/2025 WP(C)/29480/2025	STATE OF ODISHA SURYAMANI PAL	SITANSU MOHAN SINGH	//	
		VS	VS	()	
128	D-WP(C)/42663/2025	STATE OF ODISHA Dr. ABHISEK UPADHYAY		//	LOD20230000003C202500006
		VS	VS	()	
129	D-WP(C)/42664/2025 WP(C)/29481/2025	STATE OF ODISHA SAYED ABDUL HASIM	SITANSU MOHAN SINGH	//	
		VS	VS	()	
130	D-WP(C)/42665/2025	STATE OF ORISSA Er DEBASHISHA HOTA		//	AOR20220001293C202500023
		VS	VS	()	
131	D-WP(C)/42666/2025 WP(C)/29465/2025	UNION OF INDIA DIBYADARSHAN MAHANTA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
132	D-WP(C)/42667/2025 WP(C)/29494/2025	STATE OF ODISHA MITHILA BEHERA	SANDEEP RAJ PANDA	//	
		VS	VS	()	
133	D-WP(C)/42668/2025	STATE OF ODISHA LAXMI PRADHAN	JANAKI KANTA MAHAPATRA	//	
		VS	VS	()	
134	D-WP(C)/42669/2025	UNION OF INDIA GOBINDA PRASAD MEHER	SRINIBASH SATAPATHY	//	
		VS	VS	()	
135	D-WP(C)/42670/2025	STATE OF ODISHA KAILASH CHANDRA NAYAK	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
136	D-WP(C)/42672/2025	STATE OF ODISHA BRANCH MANAGER, M/S.INDUSIND BANK LTD, PARADEEP	CHANDRANATH SINGH	//	
		VS	VS	()	

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137	D-WP(C)/42673/2025	KHETRABASI JENA JOGESWAR PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0 //	
138	D-WP(C)/42674/2025	CHANDAN DASH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
139	D-WP(C)/42675/2025	KEELUGANESWARA RAO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
140	D-WP(C)/42676/2025	SELLI DHANANJAYA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
141	D-WP(C)/42677/2025	GUJU TARAKESWARA RAO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
142	D-WP(C)/42678/2025	KAKARI RAMESH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
143	D-WP(C)/42679/2025	AHAIT KARNA VS PINKAL MAHAKUR	TRILOCHAN NANDA VS	// 0 //	
144	D-WP(C)/42680/2025	J.PRASANT KUMAR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
145	D-WP(C)/42681/2025	GUJU DHANUNJAYA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
146	D-WP(C)/42682/2025	BANDARI VINEETH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
147	D-WP(C)/42683/2025	LIKITIPURAM BHASKAR RAO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	

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148	D-WP(C)/42684/2025	NAKKA LAKSHMAN RAO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
149	D-WP(C)/42685/2025	SUGYANI SETHI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
150	D-WP(C)/42687/2025	GOBARDHAN PAIDA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
151	D-WP(C)/42688/2025	ISWAR CHANDRA SAHU VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
152	D-WP(C)/42689/2025	TANKADHAR NAYAK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
153	D-WP(C)/42690/2025	LAXMAN BHOI VS STATE OF ODISHA	RAMAKANTA BHOI VS	// 0 //	
154	D-WP(C)/42691/2025	GANGADHAR SAHOO VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //	
155	D-WP(C)/42692/2025 WP(C)/29491/2025	NABIN DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
156	D-WP(C)/42693/2025	SRIKANT BISWAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
157	D-WP(C)/42694/2025 WP(C)/29492/2025	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
158	D-WP(C)/42695/2025	X (MINOR VICTIM) VS STATE OF ODISHA	DEBASHISH KUMAR PANDA VS	// 0 //	
159	D-WP(C)/42696/2025	RAKESH RANA	SUBHADUTTA ROUSTRAY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/42697/2025	RASMI RANJAN SAHOO	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/42698/2025	SMRUTIPRANGYA SARANGI	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/42699/2025	BIKASH KUMAR MISHRA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/42700/2025	KALANDI NAIK	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/42701/2025	DEBENDRA BEHERA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/42702/2025	DEBASIS ROUT	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/42703/2025	BISWA RANJAN NAIK	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/42704/2025	JAGAN KUMAR PARIDA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/42705/2025	SMITA PATEL	ATUL TRIPATHY	//	AOD20240000618C202500150
	WP(C)/29501/2025	VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/42706/2025	BISHNU CHANDRA SAHOO	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/42707/2025	AJAYA KUMAR SETHI	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	

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171	D-WP(C)/42708/2025	STATE OF ODISHA GAGAN BIHARI DASH VS	BISHAL BAIVAB VS	// // 0	
172	D-WP(C)/42709/2025	STATE OF ODISHA KAPILA CHARAN KHATUA VS	SABYASACHI MISHRA VS	// // 0	
173	D-WP(C)/42710/2025	STATE OF ODISHA SANDHYARANI PANDA VS	AMITAV DAS VS	// // 0	
174	D-WP(C)/42711/2025 WP(C)/29503/2025	STATE OF ODISHA CHINMAYA SAHOO VS ODISHA POWER TRANSMISSION CORPORATION LIMITED	ATUL TRIPATHY VS	// // 0	AOD20240000618C202500151
175	D-WP(C)/42712/2025 WP(C)/29506/2025	STATE OF ODISHA BASUDEV SAHOO VS ODISHA POWER TRANSMISSION CORPORATION LIMITED	ATUL TRIPATHY VS	// // 0	AOD20240000618C202500152
176	D-WP(C)/42713/2025	STATE OF ODISHA SMITARANI ROUT VS	ATUL TRIPATHY VS	// // 0	AOD20240000618C202500153
177	D-WP(C)/42714/2025	STATE OF ODISHA RAJENDRA KUMAR RAUTO VS	KUNAL KUMAR SWAIN VS	// // 0	
178	D-WP(C)/42715/2025	STATE OF ODISHA BIJAY KUMAR NAYAK VS	BIJAYALAXMI SAHOO VS	// // 0	
179	D-WP(C)/42717/2025	STATE OF ODISHA SADHU CHARAN KHATUA VS	BIJAYALAXMI SAHOO VS	// // 0	
180	D-WP(C)/42718/2025	STATE OF ODISHA SUBASH CHANDRA KHUNTIA VS	BIJAYALAXMI SAHOO VS	// // 0	
181	D-WP(C)/42720/2025	STATE OF ODISHA GENERAL MANAGER, IB VALLEY AREA, MAHANADIPUR VS L.RS.KRUSHNA CHANDRA DIXIT	DR. KESHU CHANDRA MISHRA VS	// // 0	

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182	D-WP(C)/42724/2025 WP(C)/29498/2025	BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	
183	D-WP(C)/42728/2025	LIPIKA DALAI VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500156
184	D-WP(C)/42731/2025	ARPITA PATNAIK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500155
185	D-WP(C)/42733/2025	SMRUTIREKHA NAYAK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500154
186	D-WP(C)/42734/2025	RAMESH CHANDRA PATRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
187	D-WP(C)/42735/2025	UMAKANTA PATI VS TATA POWER NORTHERN ODISHA DISTRIBUTION LTD	BISWARANJAN DALAI VS	// 0 //	AOR20220003722C202500219
188	D-WP(C)/42736/2025	RANJAN KUMAR MISHRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
189	D-WP(C)/42737/2025	BIMAL PRASAD BEHERA VS INDIAN OVERSEAS BANK, GORUAL BRANCH, PURI	PRADIP KUMAR CHAKRA VS	// 0 //	
190	D-WP(C)/42738/2025	PRITAM MOHANTY VS TATA POWER CENTRAL(TPCODL) KHURDA	ARUN KUMAR MISHRA VS	// 0 //	
191	D-WP(C)/42739/2025	DR.NILAMADHAB SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
192	D-WP(C)/42740/2025	BINA SAHOO VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //	
193	D-WP(C)/42741/2025	M/S UNIQUE CONSTRUCTION	KAJAL SAHOO	//	AOR20220001613C202500031

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		VS	VS	0	
194	D-WP(C)/42742/2025	ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR TRILOCHAN SAHOO	LAXMAN BHOI	//	
		VS	VS	0	
195	D-WP(C)/42752/2025	STATE OF ODISHA GENERAL MANAGER IB VALLEY AREA, MAHANADI RAKESH KUMAR KHATUA, JHARSUGUDA	VS	//	
		VS	VS	0	
196	D-WP(C)/42753/2025	JANMEJAY DIXIT BARADA PRASANNA BEHERA	SONALI PRUSTY	//	
		VS	VS	0	
197	D-WP(C)/42754/2025	STATE OF ODISHA SANJUKTA ROUT	PREMANANDA MOHANTY	//	
		VS	VS	0	
198	D-WP(C)/42755/2025	STATE OF ODISHA RAKESH KUMAR KHATUA	SONALI PRUSTY	//	
		VS	VS	0	
199	D-WP(C)/42756/2025	STATE OF ODISHA SUBHRANSHU SEKHAR PANDA	NIHAL RATH	//	
		VS	VS	0	
200	D-WP(C)/42757/2025	STATE OF ODISHA SUDHANSU SEKHAR BHUYAN	ASHOK DAS	//	
		VS	VS	0	
201	D-WP(C)/42758/2025	STATE OF ODISHA LOKANATH DAS	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
202	D-WP(C)/42759/2025	CUTTACK MUNICIPAL CORPORATION, CUTTACK NARAYAN BEHERA	SAPAN KUMAR PAL	//	
		VS	VS	0	
203	D-WP(C)/42761/2025	STATE OF ODISHA SRITAM LENKA	SONALI PRUSTY	//	
		VS	VS	0	
204	D-WP(C)/42762/2025	STATE OF ODISHA ASHOK RANJAN BISWAL	SIDHESWAR RATH	//	
		VS	VS	0	

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205	D-WP(C)/42763/2025	STATE OF ODISHA BIBHUTI BHUSAN SAHOO VS	SONALI PRUSTY VS	// // 0	
206	D-WP(C)/42764/2025	STATE OF ODISHA RAKESH BEHERA VS	SONALI PRUSTY VS	// // 0	
207	D-WP(C)/42766/2025	STATE OF ODISHA PURNA CHANDRA DAS VS	RABI NARAYAN PANDA VS	// // 0	
208	D-WP(C)/42767/2025	THE SUB REGISTRAR, CHANDBALI TRUPTI RANJAN SAMAL VS	SONALI PRUSTY VS	// // 0	
209	D-WP(C)/42768/2025	STATE OF ODISHA MADHUSUDAN NANDA VS	ASHOK KUMAR MOHAPATRA VS	// // 0	AOR20220001551C202500012
210	D-WP(C)/42769/2025	STATE OF ODISHA SANDHYARANI MOHANTY VS	MANOJA KUMAR KHUNTIA VS	// // 0	
211	D-WP(C)/42771/2025	STATE OF ODISHA M/S. TRIVENI ENGINEERS, KEONJHAR VS	SUBHASIS PANDA VS	// // 0	
212	D-WP(C)/42772/2025	ASSESSING AUTHORITY, CT AND GST CIRCLE, BARBIL, KEONJHAR DHIREN JENA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
213	D-WP(C)/42773/2025	STATE OF ODISHA BISHNUPRASAD ROUT VS	SONALI PRUSTY VS	// // 0	
214	D-WP(C)/42778/2025	STATE OF ODISHA SURENDRA DAS VS	SAPAN KUMAR PAL VS	// // 0	AOD20240000545C202500021
215	D-WP(C)/42780/2025	SURENDRA SAHU @ SURENDRA SAW SUJIT PRADHAN VS	MANOJA KUMAR KHUNTIA VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/42781/2025	RAGHUNATH MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //	AOR20220004152C202500031
217	D-WP(C)/42782/2025	MURALIDHAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
218	D-WP(C)/42783/2025	SUBRATA KUMAR BEHERA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
219	D-WP(C)/42784/2025	D.BIGHNESHVAR RAO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
220	D-WP(C)/42785/2025	MAHESWAR JENA VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// 0 //	
221	D-WP(C)/42786/2025	SAMBARU NAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
222	D-WP(C)/42788/2025	UDAYABHANU MISHRA VS STATE OF ODISHA	LAXMIKANTA TRIPATHY VS	// 0 //	
223	D-WP(C)/42789/2025 WP(C)/29527/2025	PRAKASH KUMAR RATH VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //	
224	D-WP(C)/42792/2025	CHHABINDRA MALLICK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //	
225	D-WP(C)/42794/2025	SARAT KUMAR DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
226	D-WP(C)/42795/2025	DR.ARUNA KUMAR DASH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
227	D-WP(C)/42796/2025	PRAVAKAR MOHANTY	RANJIT MOHANTY	//	

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		VS	VS	()	
		DISTRICT RURAL DEVELOPMENT ORGANIZATION, JAJPUR		//	
228	D-WP(C)/42797/2025	AMBALLA KRISHNA KUMAR	DR.BINOD KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/42799/2025	VANDANA ANAND	SASWATA PATNAIK	//	AOD20240001090C202500016
		VS	VS	()	
		CHIFE JUDICIAL MAGISTRATE CUTTACK		//	
230	D-WP(C)/42800/2025	RANJEETABALA DASH	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/42801/2025	PRASANNA BALIARSINGH	GOPINATH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/42802/2025	SHYAM METALICS AND ENERGY LIMITED, SAMBALPUR	SURAJIT MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/42805/2025	KANAKALATA DAS	SURYAKANTA DASMOHAPATRA	//	AOR20220004152C202500032
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/42806/2025	SUSANTA KUMAR PRADHAN	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/42807/2025	UNION OF INDIA	ASUTOSH MOHANTY	//	
		VS	VS	()	
		RADHESHYAM KHAMARI		//	
236	D-WP(C)/42809/2025	PRABHAT KUMAR DASH	MANAS ANKIT BOHIDAR	//	
		VS	VS	()	
		PRINCIPAL COMMISSIONER, CT AND GST, ODISHA, CUTTACK		//	
237	D-WP(C)/42811/2025	DURJADHAN SAHOO	SUBRAT KUMAR NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/42812/2025	MAUSUMI RAY	TARUNKANTA PATTANAYAK	//	
		VS	VS	()	

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239	D-WP(C)/42813/2025	ICICI PRUDENTIAL LIFE INSURANCE CO.LTD, MUMBAI PRESIDENT OF UKTAPUR GRAM PANCHAYAT STARIKATA (G.P LABEL ASSOCIATION), KEONJHAR	VS STATE OF ODISHA	// ()	
240	D-WP(C)/42814/2025	M/S LAL TRADES AND AGENCIES PVT.LTD, MAYURBHANJAR	VS UNION OF INDIA	// ()	
241	D-WP(C)/42815/2025	SECRETARY BALABHADRAPUR GRAM PANCHAYAT PRATAKSHAR (G.P LABEL ASSOCIATION), KEONJHAR	VS STATE OF ODISHA	// ()	
242	D-WP(C)/42816/2025	KARTTIK MONDAL	MADAN SUNDAR BEHERA VS STATE OF ODISHA	// () //	
243	D-WP(C)/42817/2025	SECRETARY PURUMUNDA GRAM PANCHAYAT STARIKATA (G.P LABEL ASSOCIATION), KEONJHAR	VS STATE OF ODISHA	// ()	
244	D-WP(C)/42818/2025	PRAMOD DALAI	PRAJNA SARITA MOHANTY VS STATE OF ODISHA	// () //	
245	D-WP(C)/42819/2025	SHAIKH MUKHTAR AHAMAD	ARABINDA MALLICK VS STATION COMMANDER, STATION HEADQUATERS, BARRACKPORE, KOLKATA	// () //	
246	D-WP(C)/42820/2025	PRESIDENT OF PANDAPADA GRAM PANCHAYAT STARIKATA (G.P LABEL ASSOCIATION), KEONJHAR	VS STATE OF ODISHA	// ()	
247	D-WP(C)/42821/2025	SATYABRATA SAHOO	AMIYA KUMAR CHHATOI VS STATE OF ODISHA	// () //	
248	D-ABLAPL/32006/2025	CHEMA @ TRILOCHAN MALLIK	PRAMOD KUMAR JENA VS STATE OF ODISHA	SINGLA /223 /2025 () //	
249	D-ABLAPL/32017/2025	MALAYA MOHARANA	AYESHKANTA TRIPATHY VS STATE OF ODISHA	BHADRAK RURAL /578 /2025 () //	AOR20250001113C202500002

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250	D-ABLAPL/32028/2025	KANHA NAHAK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BHANJANAGAR /452 /2025 () //	
251	D-ABLAPL/32030/2025	SIDHANT PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MARINE PENTHAKATA /85 /2025 () //	
252	D-ABLAPL/32031/2025	TIMA @ SUBHAM DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /187 /2025 () //	
253	D-ABLAPL/32032/2025	RUBITA SAHOO VS STATE OF ODISHA	SEJAL NAYAK VS	RAJKANIKA /511 /2025 () //	
254	D-ABLAPL/32033/2025	RANJIT NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /262 /2025 () //	
255	D-ABLAPL/32034/2025	AMIYA KUMAR JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /282 /2025 () //	
256	D-ABLAPL/32042/2025	SUSANTA @ SUSHANT KUMAR LENKA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	ASTARANGA /199 /2024 () //	
257	D-ABLAPL/32043/2025	TRILIP SAMANTARAY VS STATE OF ODISHA	DEBASISH PATNAIK VS	KANPUR /95 /2025 () //	
258	D-ABLAPL/32046/2025	LOPAMUDRA DAS VS STATE OF ODISHA	DEBASISH PATNAIK VS	NISCHINTAKOILI /216 /2025 () //	
259	D-ABLAPL/32047/2025	BISWAJIT HARICHANDAN PARIDA VS STATE OF ODISHA	DEBASISH PATNAIK VS	NISCHINTAKOILI /216 /2025 () //	
260	D-ABLAPL/32048/2025	MANOJ KAR VS STATE OF ODISHA	SIBADUTTA RAMPRASAD MISHRA VS	BALICHANDRAPUR /263 /2025 () //	
261	D-ABLAPL/32049/2025	DARASINGH BEHERA	SUSHANTA KUMAR JOSHI	LARAMBA /220 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/32050/2025	KRUSHNA CHANDRA BEHERA	RAMAKANTA SAHOO	KISSANNAGAR PS /271 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/32051/2025	NARAYAN PANDA	LAXMI CHARAN BEHERA	PHULBANI TOWN /95 /2025	AOD20240000170C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/32054/2025	PRAVEEN @ PRAVIN SINGH	RUDRA NARAYAN PARIJA	RAJGANGPUR /533 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/32056/2025	ARPITA PANDA	GOURI KUMAR RATH	PIPLI /540 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/32061/2025	PRADIP @ PRADIPTA UTHANSINGH	RITURANJAN CHHOTARAY	BAIDESWAR /187 /2025	AOR20220003344C202500071
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/32062/2025	MADHAB DIGAL	DEBASIS MISHRA	//	AOR20230001300C202500066
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/32063/2025	BASANTI MALIK	DEBASIS MISHRA	SORO /493 /2025	AOR20230001300C202500065
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/32064/2025	PRADEEP JENA	SATYA NARAYAN MISHRA 4	TIHIDI /346 /2025	AOR20220001615C202500195
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/32066/2025	JIBANJYOTI CHAUDHURY	AMITAV TRIPATHY	NAYAPALLI P.S. /394 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/32069/2025	BIKASH BISWAL	TARA PRASAD MOHAPATRA	PURI TOWN /423 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/32070/2025	BIJAY ROUT	TARA PRASAD MOHAPATRA	CHANDANPUR /79 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/32077/2025	STATE OF ODISHA ALOK JENA VS	MANOJ BIHARI DAS VS	// AIRPORT P.S. /171 /2025 ()	
274	D-ABLAPL/32085/2025	STATE OF ODISHA DAM @ DRAM @ BASANTA KUMAR BEHERA VS	BIJAY KUMAR BEHERA VS	// LALBAG /394 /2025 ()	AOR20220001736C202500094
275	D-ABLAPL/32089/2025	STATE OF ODISHA MAHENDRA NAIK @ MAHENDRA BHOI VS	DIBAKAR BISWAL VS	// BASTA /201 /2025 ()	AOR20220002449C202500010
276	D-ABLAPL/32090/2025	STATE OF ODISHA NANDA NANDAN MOHANTY VS	ARUPA NANDA DAS VS	// MAHILA P.S.(BBSR) /296 /2025 ()	
277	D-ABLAPL/32095/2025	STATE OF ODISHA RATAN SETHI VS	PRAFULLA CHANDRA DAS VS	// PATTAMUNDAI /275 /2025 ()	
278	D-ABLAPL/32098/2025	STATE OF ODISHA PRASANT HARIJAN VS	TUKUNA KUMAR MISHRA VS	// JHARIGAM /88 /2025 ()	
279	D-ABLAPL/32100/2025	STATE OF ODISHA SANTANU KUMAR MALIK VS	KUMAR KASHYAP VS	// KHANTAPADA /248 /2025 ()	AOR20230000401C202500025
280	D-ABLAPL/32102/2025	STATE OF ODISHA OMKAR NAIK @ OMM VS	BIBHUDUTTA SURYAVANSHI VS	// BIDANASI /245 /2025 ()	AOR20220001298C202500025
281	D-ABLAPL/32103/2025	STATE OF ODISHA JULI @ SUMANTA BEHERA VS	PRAVASH CHANDRA JENA VS	// TALASARI MARINE /89 /2025 ()	
282	D-ABLAPL/32107/2025	STATE OF ODISHA ASHRIBAD @ ASHIRBAD SAMAL VS	AMARESH CHANDRA SAMAL VS	// BINJHARPUR /475 /2025 ()	
283	D-ABLAPL/32116/2025	STATE OF ODISHA MAHESWAR BASA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/32117/2025	DIPUNA PANI @ SRIKANTA PANI VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	PIRAHAT P.S /279 /2025 () //	AOR20220001639C202500026
285	D-ABLAPL/32119/2025	SANTOSH SETHY @ SANTOSH KUMAR SETHY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BAIDYANATHPUR /512 /2025 () //	AOR20250001157C202500003
286	D-ABLAPL/32123/2025	NILU BHUYAN @ TULU BHUYAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	DIGAPAHANDI /306 /2024 () //	
287	D-ABLAPL/32129/2025	SADANANDA NAYAK VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	/ /0 () //	

ORISSA HIGH COURT

MISC CASES FILED on :16/10/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/20855/2025 WPCRL/91/2025	SAMBIT KUMAR MP	JITAMANYU SAHOO	34/2025
2	D-WPCRL/28208/2025 WPCRL/ /	BASUDEB TRIPATHY MP	JANMEJAYA KATIKIA	35/2025
3	D-SAO/38271/2025 SAO/ /	PABITRA MOHAN NAYAK MP	SRIBRATA RATH	52/2025
4	D-MSA/42808/2025 MSA/ /	JYOTISMAN CHAKRABORTY MP	ADISHA MOHANTY	126/2025
5	D-MSA/42808/2025 MSA/ /	JYOTISMAN CHAKRABORTY MP	ADISHA MOHANTY	127/2025
6	D-LAA/42732/2025 LAA/ /	NARAYAN CHANDRA DAS MP	ARJUNA CHARANA BEHERA	219/2025
7	D-CRLMP/32081/2025 CRLMP/ /	SUSHIL KUMAR SAMAL MP	DEO KUMAR AJMERIA	225/2025
8	D-SA/126/1989 SA/126/1989	GANGADHAR MP	M/S. S.MANTRY	294/2025
9	D-JCRLA/34056/2024 JCRLA/183/2024	PRAKASH CHANDRA NAIK MP	ADV.	336/2025
10	D-JCRLA/34056/2024 JCRLA/183/2024	PRAKASH CHANDRA NAIK MP	ADV.	337/2025
11	D-JCRLA/34056/2024 JCRLA/183/2024	PRAKASH CHANDRA NAIK MP	ADV.	338/2025
12	D-RPFAM/42770/2025 RPFAM/ /	RAMAKANTA KAR MP	SAILAZA NANDAN DAS	478/2025
13	D-RPFAM/42770/2025 RPFAM/ /	RAMAKANTA KAR MP	SAILAZA NANDAN DAS	479/2025
14	D-RPFAM/42793/2025 RPFAM/ /	JYOTISHANKAR DAS MP	BHABANI SANKAR MISHRA	480/2025
15	D-CMAPL/41311/2025 CMAPL/303/2025	SARAT KUMAR PUHAN MP	GURUDUTTA KAR	538/2025
16	D-MATA/35839/2025 MATA/360/2025	PANKAJ DEEP MP	GHANASHYAM NAMTOAR	579/2025
17	D-FAO/516/2010 FAO/516/2010	GM,M.C.L IB VALLEY MP	M/S.SOMADARSAN MOHANTY	907/2025
18	D-FAO/516/2010 FAO/516/2010	GM,M.C.L IB VALLEY MP	M/S.SOMADARSAN MOHANTY	908/2025
19	D-FAO/516/2010 FAO/516/2010	GM,M.C.L IB VALLEY MP	M/S.SOMADARSAN MOHANTY	909/2025
20	D-FAO/517/2010 FAO/517/2010	GM,M.C.L IB VALLEY MP	MR.SOMADARSAN MOHANTY	910/2025
21	D-FAO/517/2010 FAO/517/2010	GM,M.C.L IB VALLEY MP	MR.SOMADARSAN MOHANTY	911/2025
22	D-FAO/517/2010 FAO/517/2010	GM,M.C.L IB VALLEY MP	MR.SOMADARSAN MOHANTY	912/2025
23	D-BLAPL/29539/2025 BLAPL/10136/2025	RANJIT NAG MP		1037/2025
24	D-CRLREV/32012/2025 CRLREV/ /	SANDEEP KUMAR SINGH MP	BIJAYA KUMAR RAGADA	1152/2025
25	D-CRLREV/27419/2025 CRLREV/650/2025	SANDHYA RANI PARIDA MP	BRAHMANANDA TRIPATHY	1153/2025
26	D-CRLREV/32072/2025	SIBANANDA CHOUDURY	ASHOK DAS	

	CRLREV/ /	MP		1154/2025
27	D-CRLREV/32072/2025	SIBANANDA CHOUDURY	ASHOK DAS	
	CRLREV/ /	MP		1155/2025
28	D-CRLREV/32072/2025	SIBANANDA CHOUDURY	ASHOK DAS	
	CRLREV/ /	MP		1156/2025
29	D-CRLREV/32080/2025	SOBHAN @ SOVAN KUMAR MAHAMANSINGH	SIDDHARTHA SAMAL	
	CRLREV/ /	MP		1157/2025
30	D-CRLREV/32092/2025	BIJAYA KUMAR BISWAL	RAJESH RANJAN SAHOO	
	CRLREV/ /	MP		1158/2025
31	D-RSA/34859/2025	JENAMANI SA	ABHAYA KUMAR SHARMA	
	RSA/467/2025	MP		1453/2025
32	D-RSA/185/2004	NILA SAILA NAYAK	M/S.RAM PR.MOHAPATRA	
	RSA/185/2004	MP		1454/2025
33	D-RSA/185/2004	NILA SAILA NAYAK	M/S.RAM PR.MOHAPATRA	
	RSA/185/2004	MP		1455/2025
34	D-RSA/185/2004	NILA SAILA NAYAK	M/S.RAM PR.MOHAPATRA	
	RSA/185/2004	MP		1456/2025
35	D-RSA/185/2004	NILA SAILA NAYAK	M/S.RAM PR.MOHAPATRA, SOURAV SUMAN BHUYAN	
	RSA/185/2004	MP		1457/2025
36	D-RSA/42803/2025	LAXMIPRIYA SENAPATI	SOURAV SUMAN BHUYAN	
	RSA/ /	MP		1458/2025
37	D-RSA/137/2016	MAINJAN BIBI@MUNIJAN	M/S.RAMAKANTA KAR	
	RSA/137/2016	MP		1459/2025
38	D-RSA/137/2016	MAINJAN BIBI@MUNIJAN	M/S.RAMAKANTA KAR	
	RSA/137/2016	MP		1460/2025
39	D-RSA/137/2016	MAINJAN BIBI@MUNIJAN	M/S.RAMAKANTA KAR	
	RSA/137/2016	MP		1461/2025
40	D-RSA/137/2016	MAINJAN BIBI@MUNIJAN	M/S.RAMAKANTA KAR	
	RSA/137/2016	MP		1462/2025
41	D-RSA/137/2016	MAINJAN BIBI@MUNIJAN	M/S.RAMAKANTA KAR	
	RSA/137/2016	MP		1463/2025
42	D-CMP/22657/2025	PRADIPTA ROUT		
	CMP/908/2025	MP		1708/2025
43	D-CMP/42671/2025	ALOK @ ALOKA PANDA	RASHMI RANJAN SINHA	
	CMP/ /	MP		1709/2025
44	D-CMP/35170/2025	PRANAKRUSHNA BEHERA	KHIROD KUMAR SWAIN	
	CMP/1400/2025	MP		1710/2025
45	D-CMP/42750/2025	JAGANNATH PATRA	RUDRA NARAYAN PARIJA	
	CMP/ /	MP		1711/2025
46	D-CMP/42751/2025	BABITA SENAPATI	HRUDANANDA MOHAPATRA	
	CMP/ /	MP		1712/2025
47	D-CMP/399/2021	DAVINDER KAUR FLORA	SIDHESWAR RATH	
	CMP/399/2021	MP		1713/2025
48	D-CMP/54770/2024	JAYA PRAKASH PRADHAN	DEO KUMAR AJMERIA	
	CMP/119/2025	MP		1714/2025
49	D-CMP/42774/2025	KISHORI DASH	RAMA CHANDRA RATH	
	CMP/ /	MP		1715/2025
50	D-CMP/1285/2022	MANORANJAN DEVI	PABITRA KUMAR NAYAK	
	CMP/1285/2022	MP		1716/2025
51	D-CMP/42804/2025	JIBANJYOTI BALIYARSINGH	SASHIBHUSAN DAS	
	CMP/ /	MP		1717/2025
52	D-ABLAPL/22877/2025	SAMBIT RAY	BIBHUTI BHUSAN CHOUDHURY	
	ABLAPL/9266/2025	MP		1884/2025
53	D-ABLAPL/28363/2025	SUBHASISH PARTHASARATHI		
	ABLAPL/11021/2025	MP		1885/2025
54	D-ABLAPL/35644/2024	CHAKADOLA MALLICK		
	ABLAPL/13542/2024	MP		1886/2025
55	D-ABLAPL/35647/2024	JANMEJAYA DIGAL @ BABU		
	ABLAPL/13556/2024	MP		1887/2025
56	D-ABLAPL/31281/2024	SUMANTA CHANDRA MISHRA		
	ABLAPL/11678/2024	MP		1888/2025
57	D-ABLAPL/26824/2025	GHANA BISOI		
	ABLAPL/10476/2025	MP		1889/2025

58	D-ABLAPL/21825/2025 ABLAPL/8878/2025	DEBASIS GUMANSINGH MP		1890/2025
59	D-MACA/28702/2025 MACA/1089/2025	NATIONAL INSURANCE CO. LTD.,KORAPUT MP	ADAM ALI KHAN	2430/2025
60	D-CRLA/25879/2024 CRLA/917/2024	GADADHARA@SADHU MANGARAJ MP	K.P MISHRA, MITHUN DAS, PARTHA SARATHI DAS	2820/2025
61	D-CRLA/32067/2025 CRLA/ /	ANSHUMAN NAYAK MP	BISHNU PRASAD PRADHAN	2821/2025
62	D-CRLMC/29379/2024 CRLMC/3770/2024	SK.REZWAN ALLI MP		2996/2025
63	D-CRLMC/25087/2025 CRLMC/3327/2025	GUJARI@DUSMANTA BISWAL MP		2997/2025
64	D-CRLMC/29694/2025 CRLMC/3947/2025	STIPEN NAYAK @ STIPAN NAYAK MP		2998/2025
65	D-CRLMC/1697/2023 CRLMC/1697/2023	PUSHPA@PUSPA SAHOO MP	MIHIR SAHOO	2999/2025
66	D-CRLMC/27966/2025 CRLMC/3819/2025	RAMESH BANGOLA MP		3000/2025
67	D-CRLMC/27963/2025 CRLMC/3899/2025	RAMESH BANGOLA MP		3001/2025
68	D-CRLMC/27947/2025 CRLMC/3840/2025	RAMESH BANGOLA MP		3002/2025
69	D-CRLMC/32015/2025 CRLMC/ /	MANAS KUMAR MOHANTY @ LITU MP	AYESHKANTA TRIPATHY	3003/2025
70	D-CRLMC/32016/2025 CRLMC/ /	DEEPAK KUMAR JENA MP	ARUN KUMAR BEHERA	3004/2025
71	D-CRLMC/32020/2025 CRLMC/4280/2025	SWADHIN KUMAR KHATUA@SWADHIN MP	KAMTHAYUTRIPATHY	3005/2025
72	D-CRLMC/32027/2025 CRLMC/ /	SAMBIT MOHANTY MP	NIRVAYA KUMAR SAMANTARAY	3006/2025
73	D-CRLMC/32038/2025 CRLMC/4288/2025	PARTHA SARATHI MISHRA MP	PRATEIK PARIJA	3007/2025
74	D-CRLMC/32038/2025 CRLMC/4288/2025	PARTHA SARATHI MISHRA MP	PRATEIK PARIJA	3008/2025
75	D-CRLMC/32045/2025 CRLMC/ /	SATYA NARAYAN MISHRA MP	HEMANTA KUMAR MOHANTA	3009/2025
76	D-CRLMC/32058/2025 CRLMC/ /	M/S. VISION MEEDILINK MP	JUGALA KISHORE PANDA	3010/2025
77	D-CRLMC/32065/2025 CRLMC/ /	ASHUTOSH SAHU MP	PRASANTA KUMAR SAHOO	3011/2025
78	D-CRLMC/31533/2025 CRLMC/4269/2025	RUBINA PRADHAN MP	RITA SINGH	3012/2025
79	D-CRLMC/20106/2025 CRLMC/2578/2025	LAKSHMAN ROUT MP	BHOLANATH SAHA	3013/2025
80	D-CRLMC/32084/2025 CRLMC/ /	MUNA@PRASANT KUMAR PRADHAN MP	KEDAR CHANDRA SARANGI	3014/2025
81	D-CRLMC/32084/2025 CRLMC/ /	MUNA@PRASANT KUMAR PRADHAN MP	KEDAR CHANDRA SARANGI	3015/2025
82	D-CRLMC/25771/2025 CRLMC/3411/2025	SK.IMRAN @ SADDAM @ SK IBRAHIM MP		3016/2025
83	D-CRLMC/32086/2025 CRLMC/ /	NAGEN KUMAR PANIGRAHI MP	SUBHENDU KUMAR NAYAK	3017/2025
84	D-CRLMC/32088/2025 CRLMC/ /	NAGEN KUMAR PANIGRAHI MP	SUBHENDU KUMAR NAYAK	3018/2025
85	D-CRLMC/27806/2025 CRLMC/3924/2025	ANANDA NAIK MP		3019/2025
86	D-CRLMC/29752/2025 CRLMC/4083/2025	RAJIB BANERJEE MP	SOUMIK SPANDAN TRIPATHY	3020/2025
87	D-CRLMC/38465/2024 CRLMC/58/2025	JAMBESWAR PATRA MP	MANORANJAN MISHRA	3021/2025
88	D-CRLMC/23044/2025 CRLMC/2937/2025	PRAFULLA KUMAR ROUT MP		3022/2025
89	D-CRLMC/23042/2025	PRAFULLA KUMAR ROUT		

	CRLMC/2917/2025	MP		3023/2025
90	D-CRLMC/23047/2025	PRAFULLA KUMAR ROUT		
	CRLMC/2900/2025	MP		3024/2025
91	D-CRLMC/23043/2025	PRAFULLA KUMAR ROUT		
	CRLMC/2898/2025	MP		3025/2025
92	D-WA/41656/2025	BICHITRA KUMAR JENA	SISIR KUMAR PUROHIT	
	WA/ /	MP		4113/2025
93	D-WA/42722/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		4114/2025
94	D-WA/42723/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		4115/2025
95	D-WA/42744/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		4116/2025
96	D-WA/42745/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		4117/2025
97	D-WA/17104/2025	BHASKAR ROUT	M/S. PRASANTA KUMAR SATAPATHY, MR. PRAFULLA KUMAR RAO	
	WA/851/2025	MP		4118/2025
98	D-WA/42746/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		4119/2025
99	D-WA/42748/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		4120/2025
100	D-WA/18776/2025	SANDHYARANI PARIDA	SASWATI MOHAPATRA	
	WA/821/2025	MP		4121/2025
101	D-WA/42787/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		4122/2025
102	D-WA/42787/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		4123/2025
103	D-WP(C)/21361/2020	SRIDHAR HANSDA	ASHOK PATTANAIK,G.R.SETHI,B.K.PATTANAIK	
	WP(C)/21361/2020	MP		18529/2025
104	D-WP(C)/39203/2025	PARADIP PORT AUTHORITY, PARADIP	SATYA SMRUTI MOHANTY	
	WP(C)/26770/2025	MP		18530/2025
105	D-WP(C)/42666/2025	DIBYADARSHAN MAHANTA	MANOJA KUMAR KHUNTIA	
	WP(C)/29465/2025	MP		18531/2025
106	D-WP(C)/42663/2025	Dr. ABHISEK UPADHYAY		
	WP(C)/ /	MP		18532/2025
107	D-WP(C)/2000/2025	SUSMITA MOHANTY	BIBEKANANDA BHUYAN	
	WP(C)/3373/2025	MP		18533/2025
108	D-WP(C)/42669/2025	GOBINDA PRASAD MEHER	SRINIBASH SATAPATHY	
	WP(C)/ /	MP		18534/2025
109	D-WP(C)/42672/2025	BRANCH MANAGER, M/S.INDUSIND BANK	BIJUPATI MOHANTY, BIKHINDEJAGATSINGHPUR	
	WP(C)/ /	MP		18535/2025
110	D-WP(C)/1308/2025	DR. TAVINDER KAUR @ TAVINDER KAUR	SANJEEV BUDGATA	
	WP(C)/1282/2025	MP		18536/2025
111	D-WP(C)/42673/2025	JOGESWAR PRADHAN	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		18537/2025
112	D-WP(C)/42674/2025	CHANDAN DASH	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		18538/2025
113	D-WP(C)/42675/2025	KEELUGANESWARA RAO	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		18539/2025
114	D-WP(C)/42676/2025	SELLI DHANANJAYA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		18540/2025
115	D-WP(C)/42677/2025	GUJJU TARAKESWARA RAO	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		18541/2025
116	D-WP(C)/23492/2025	GAJENDRA KUMAR SINGH	SUNKUR SUDHAKAR RAO	
	WP(C)/16217/2025	MP		18542/2025
117	D-WP(C)/42679/2025	AHAIT KARNA	TRILOCHAN NANDA	
	WP(C)/ /	MP		18543/2025
118	D-WP(C)/42678/2025	KAKARI RAMESH	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		18544/2025
119	D-WP(C)/42680/2025	J.PRASANT KUMAR	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		18546/2025
120	D-WP(C)/42449/2025	TANMAYA MISHRA	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		18547/2025

121	D-WP(C)/42681/2025 WP(C)/ /	GUJJU DHANUNJAYA MP	SUBHADUTTA ROUTRAY	18548/2025
122	D-WP(C)/42682/2025 WP(C)/ /	BANDARI VINEETH MP	SUBHADUTTA ROUTRAY	18549/2025
123	D-WP(C)/23913/2023 WP(C)/23913/2023	KRUSHNA CHANDRA PRADHAN MP	BIYOTKESH MOHANTY	18550/2025
124	D-WP(C)/42683/2025 WP(C)/ /	LIKITIPURAM BHASKAR RAO MP	SUBHADUTTA ROUTRAY	18551/2025
125	D-WP(C)/11327/2024 WP(C)/5952/2024	JAY PRAKASH SHARMA MP	SUKANTA KUMAR DALAI	18552/2025
126	D-WP(C)/42684/2025 WP(C)/ /	NAKKA LAKSHMAN RAO MP	SUBHADUTTA ROUTRAY	18553/2025
127	D-WP(C)/7937/2018 WP(C)/7937/2018	KHETRA MOHAN BEHERA MP	B.K NAYAK	18554/2025
128	D-WP(C)/42692/2025 WP(C)/29491/2025	NABIN DAS MP	MANOJA KUMAR KHUNTIA	18555/2025
129	D-WP(C)/42693/2025 WP(C)/ /	SRIKANT BISWAL MP	MANOJA KUMAR KHUNTIA	18556/2025
130	D-WP(C)/42694/2025 WP(C)/29492/2025	DEEPAK KUMAR SAHOO MP	MANOJA KUMAR KHUNTIA	18557/2025
131	D-WP(C)/37671/2025 WP(C)/28764/2025	STEEL AUTHORITY OF INDIA LIMITED MP	NIROD KUMAR SAHU	18558/2025
132	D-WP(C)/42696/2025 WP(C)/ /	RAKESH RANA MP	SUBHADUTTA ROUTRAY	18559/2025
133	D-WP(C)/42699/2025 WP(C)/ /	BIKASH KUMAR MISHRA MP	SUBHADUTTA ROUTRAY	18560/2025
134	D-WP(C)/42698/2025 WP(C)/ /	SMRUTIPRANGYA SARANGI MP	SUBHADUTTA ROUTRAY	18561/2025
135	D-WP(C)/42697/2025 WP(C)/ /	RASMI RANJAN SAHOO MP	SUBHADUTTA ROUTRAY	18562/2025
136	D-WP(C)/42700/2025 WP(C)/ /	KALANDI NAIK MP	SUBHADUTTA ROUTRAY	18563/2025
137	D-WP(C)/42701/2025 WP(C)/ /	DEBENDRA BEHERA MP	SUBHADUTTA ROUTRAY	18564/2025
138	D-WP(C)/42702/2025 WP(C)/ /	DEBASIS ROUT MP	SUBHADUTTA ROUTRAY	18565/2025
139	D-WP(C)/42703/2025 WP(C)/ /	BISWA RANJAN NAIK MP	SUBHADUTTA ROUTRAY	18566/2025
140	D-WP(C)/42704/2025 WP(C)/ /	JAGAN KUMAR PARIDA MP	SUBHADUTTA ROUTRAY	18567/2025
141	D-WP(C)/42707/2025 WP(C)/ /	AJAYA KUMAR SETHI MP	MANOJA KUMAR KHUNTIA	18568/2025
142	D-WP(C)/42706/2025 WP(C)/ /	BISHNU CHANDRA SAHOO MP	MANOJA KUMAR KHUNTIA	18569/2025
143	D-WP(C)/42705/2025 WP(C)/29501/2025	SMITA PATEL MP	ATUL TRIPATHY	18570/2025
144	D-WP(C)/42710/2025 WP(C)/ /	SANDHYARANI PANDA MP	AMITAV DAS	18571/2025
145	D-WP(C)/42711/2025 WP(C)/29503/2025	CHINMAYA SAHOO MP	ATUL TRIPATHY	18572/2025
146	D-WP(C)/42712/2025 WP(C)/29506/2025	BASUDEV SAHOO MP	ATUL TRIPATHY	18573/2025
147	D-WP(C)/38065/2025 WP(C)/26738/2025	SUBHASHREE NIBEDITA NAYAK MP	ARUN KUMAR PATRA, SAIBRATA RATH	18574/2025
148	D-WP(C)/22866/2025 WP(C)/15970/2025	GOBARDHAN BISWAL MP	JAYDEEP PAL	18575/2025
149	D-WP(C)/42720/2025 WP(C)/ /	GENERAL MANAGER, IB VALLEY AREA, RAKESH SHARMA MP	RAKESH SHARMA, FIELDS LTD., JHARSHUGUDA	18576/2025
150	D-WP(C)/42713/2025 WP(C)/ /	SMITARANI ROUT MP	ATUL TRIPATHY	18577/2025
151	D-WP(C)/42724/2025 WP(C)/29498/2025	BIBHUTI BHUSAN BEHERA MP	SWAPNIL ROY	18578/2025
152	D-WP(C)/42728/2025	LIPIKA DALAI	ATUL TRIPATHY	

	WP(C)/ /	MP		18579/2025
153	D-WP(C)/36127/2025	SUBASH CHANDRA SAHU	GYANENDRA CHAITANYA	
	WP(C)/26196/2025	MP		18580/2025
154	D-WP(C)/42731/2025	ARPITA PATTNAIK	ATUL TRIPATHY	
	WP(C)/ /	MP		18581/2025
155	D-WP(C)/42733/2025	SMRUTIREKHA NAYAK	ATUL TRIPATHY	
	WP(C)/ /	MP		18582/2025
156	D-WP(C)/42737/2025	BIMAL PRASAD BEHERA	PRADIP KUMAR CHAKRA	
	WP(C)/ /	MP		18583/2025
157	D-WP(C)/9783/2010	DHANSINGH NAYAK		
	WP(C)/9783/2010	MP		18584/2025
158	D-WP(C)/42741/2025	M/S UNIQUE CONSTRUCTION	KAJAL SAHOO	
	WP(C)/ /	MP		18585/2025
159	D-WP(C)/24446/2017	M/S.GOLDEN ANCHOR PVT.LTD.	M/S.ASHOK K.PARIJA	
	WP(C)/24446/2017	MP		18586/2025
160	D-WP(C)/31227/2025	AJAY KUMAR DASH	USHARANI PATI, J.RATHA, A.PATI	
	WP(C)/25040/2025	MP		18587/2025
161	D-WP(C)/3641/2025	PATITAPABAN SENAPATI	SESHADEV DASH	
	WP(C)/4037/2025	MP		18588/2025
162	D-WP(C)/25733/2025	CHANDRA SEKHAR SATPATHY	SUBHANKAR ROUT	
	WP(C)/17959/2025	MP		18589/2025
163	D-WP(C)/42752/2025	GENERAL MANAGER IB VALLEY AREA, MAHAKESHORAM FIELDS LTD, JHARSUGUDA		
	WP(C)/ /	MP		18590/2025
164	D-WP(C)/41683/2025	BARSHARANI SAHOO	SRINIBASH SATAPATHY	
	WP(C)/28941/2025	MP		18591/2025
165	D-WP(C)/41683/2025	BARSHARANI SAHOO	SRINIBASH SATAPATHY	
	WP(C)/28941/2025	MP		18592/2025
166	D-WP(C)/20862/2025	M/S TRIVENI ENGINEERS,JODA	AJIT KUMAR ROY	
	WP(C)/14567/2025	MP		18593/2025
167	D-WP(C)/41229/2021	PRASANTA KUMAR NANDY		
	WP(C)/41229/2021	MP		18594/2025
168	D-WP(C)/42753/2025	BARADA PRASANNA BEHERA	SONALI PRUSTY	
	WP(C)/ /	MP		18595/2025
169	D-WP(C)/42755/2025	RAKESH KUMAR KHATUA	SONALI PRUSTY	
	WP(C)/ /	MP		18596/2025
170	D-WP(C)/42757/2025	SUDHANSU SEKHAR BHUYAN	ASHOK DAS	
	WP(C)/ /	MP		18597/2025
171	D-WP(C)/42758/2025	LOKANATH DAS	DIPTI RANJAN MOHAPATRA	
	WP(C)/ /	MP		18598/2025
172	D-WP(C)/42761/2025	SRITAM LENKA	SONALI PRUSTY	
	WP(C)/ /	MP		18599/2025
173	D-WP(C)/42763/2025	BIBHUTI BHUSAN SAHOO	SONALI PRUSTY	
	WP(C)/ /	MP		18600/2025
174	D-WP(C)/42762/2025	ASHOK RANJAN BISWAL	SIDHESWAR RATH	
	WP(C)/ /	MP		18601/2025
175	D-WP(C)/42764/2025	RAKESH BEHERA	SONALI PRUSTY	
	WP(C)/ /	MP		18602/2025
176	D-WP(C)/42767/2025	TRUPTI RANJAN SAMAL	SONALI PRUSTY	
	WP(C)/ /	MP		18603/2025
177	D-WP(C)/42769/2025	SANDHYARANI MOHANTY	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		18604/2025
178	D-WP(C)/8134/2024	RABINARAYAN MAHARANA	RASHMI RANJAN BAG	
	WP(C)/4187/2024	MP		18605/2025
179	D-WP(C)/5478/2023	PRAFULLA MAHANANDIA	KANANBALA ROY CHOUDHURY,M/S RASHMI RANJAN BAG,BIMBAI	
	WP(C)/5478/2023	MP		18606/2025
180	D-WP(C)/42768/2025	MADHUSUDAN NANDA	ASHOK KUMAR MOHAPATRA	
	WP(C)/ /	MP		18607/2025
181	D-WP(C)/42772/2025	DHIREN JENA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		18608/2025
182	D-WP(C)/42773/2025	BISHNUPRASAD ROUT	SONALI PRUSTY	
	WP(C)/ /	MP		18609/2025
183	D-WP(C)/42771/2025	M/S. TRIVENI ENGINEERS, KEONJHAR	SUBHASIS PANDA	
	WP(C)/ /	MP		18610/2025

184	D-WP(C)/42780/2025 WP(C)/ /	SUJIT PRADHAN MP	MANOJA KUMAR KHUNTIA	18611/2025
185	D-WP(C)/3884/2025 WP(C)/3278/2025	THE URBAN COOPERATIVE BANK LTD., MP	BBADHAR SAHOO	18612/2025
186	D-WP(C)/42781/2025 WP(C)/ /	RAGHUNATH MOHAPATRA MP	SURYAKANTA DASMOHAPATRA	18613/2025
187	D-WP(C)/42786/2025 WP(C)/ /	SAMBARU NAYAK MP	SAIBRATA RATH	18614/2025
188	D-WP(C)/42789/2025 WP(C)/29527/2025	PRAKASH KUMAR RATH MP	UMA CHARAN MISHRA	18615/2025
189	D-WP(C)/42792/2025 WP(C)/ /	CHHABINDRA MALLICK MP	UMA CHARAN MISHRA	18616/2025
190	D-WP(C)/24046/2022 WP(C)/24046/2022	UNION OF INDIA MP	AJAY KUMAR ROY, SPC	18617/2025
191	D-WP(C)/42794/2025 WP(C)/ /	SARAT KUMAR DAS MP	PRAVASH CHANDRA JENA	18618/2025
192	D-WP(C)/42795/2025 WP(C)/ /	DR.ARUNA KUMAR DASH MP	HRUDANANDA MOHAPATRA	18619/2025
193	D-WP(C)/42800/2025 WP(C)/ /	RANJEETABALA DASH MP	NIHAL RATH	18620/2025
194	D-WP(C)/42799/2025 WP(C)/ /	VANDANA ANAND MP	SASWATA PATNAIK	18621/2025
195	D-WP(C)/42801/2025 WP(C)/ /	PRASANNA BALIARSINGH MP	GOPINATH MISHRA	18622/2025
196	D-WP(C)/42802/2025 WP(C)/ /	SHYAM METALICS AND ENERGY LIMITED, MP	SANJIB MOHANTY	18623/2025
197	D-WP(C)/42807/2025 WP(C)/ /	UNION OF INDIA MP	ASUTOSH MOHANTY	18624/2025
198	D-WP(C)/42805/2025 WP(C)/ /	KANAKALATA DAS MP	SURYAKANTA DASMOHAPATRA	18625/2025
199	D-WP(C)/23352/2014 WP(C)/23352/2014	GIRISH CHANDRA MOHANTY MP	XX	18626/2025
200	D-WP(C)/42813/2025 WP(C)/ /	PRESIDENT OF UKTAPUR GRAM PANCHAYAT, MP	PRATAP KESHARI DEOGHIA, (G.P LABEL ASSOCIATION), KEONJHAR	18627/2025
201	D-WP(C)/42814/2025 WP(C)/ /	M/S LAL TRADES AND AGENCIES PVT.LTD., MP	SUNIL KUMAR ROUT	18628/2025
202	D-WP(C)/42814/2025 WP(C)/ /	M/S LAL TRADES AND AGENCIES PVT.LTD., MP	SUNIL KUMAR ROUT	18629/2025
203	D-WP(C)/42815/2025 WP(C)/ /	SECRETARY BALABHADRAPUR GRAM PANCHAYAT, MP	PRATAP KESHARI DEOGHIA, BALABHADRAPUR, KEONJHAR	18630/2025
204	D-WP(C)/42817/2025 WP(C)/ /	SECRETARY PURUMUNDA GRAM PANCHAYAT, MP	PRATAP KESHARI DEOGHIA, PURUMUNDA, (G.P LABEL ASSOCIATION),	18631/2025
205	D-WP(C)/42818/2025 WP(C)/ /	PRAMOD DALAI MP	PRAJNA SARITA MOHANTY	18632/2025
206	D-WP(C)/42820/2025 WP(C)/ /	PRESIDENT OF PANDAPADA GRAM PANCHAYAT, MP	PRATAP KESHARI DEOGHIA, (G.P LABEL ASSOCIATION), KEONJHAR	18633/2025
207	D-WP(C)/39103/2025 WP(C)/27357/2025	SAI SATYA SWARUPAY MP	BHABANI SANKAR DAS	18634/2025
208	D-WP(C)/42821/2025 WP(C)/ /	SATYABRATA SAHOO MP	AMIYA KUMAR CHHATOI	18635/2025